

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 129 OF 2015 &  
IA NO. 206 OF 2015**

**Dated: 18<sup>th</sup> September, 2017**

**In the matter of:**

**DCM Shriram Ltd.**

**Vs.**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors.**

**.... Appellant(s)**

**.... Respondent(s)**

**ORDER**

Since the posts of Judicial Member/Technical Member are lying vacant and their selection process is yet to be completed, the Court could not assemble today. Hence, the matter is listed for hearing on **13.11.2017.**

PS/Court Master

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